GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 4501
TO BE ANSWERED ON: 29.03.2017

UPDATION OF GOVERNMENT WEBSITES

4501. SHRI ANTO ANTONY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the official websites of the Ministries and Government have become important sources of information for the general public;
(b) if so, the details thereof;
(c) whether the Government has taken note of the fact that the lack of periodic updation of the official website fail to satisfy the objective of the Government to disseminate proper information to the public; and
(d) if so, the details thereof and the response of the Government thereto along with the steps being taken in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P. P. CHAUDHARY)

(a)   and (b): Yes, Sir. Ministries/Departments have their own websites for providing information about their programmes and services.   With the proliferation of Internet and its availability over a wide range of devices, websites of Ministries/Departments have become important sources of information such as details of the schemes/programmes, policies etc. of the Government. These websites act as anytime and anywhere point of contact between Citizens and Government also.

(c)   and (d): National Informatics Centre (NIC), Ministry of Electronics & Information Technology (MeitY) has formulated the Guidelines for Indian Government Websites (GIGW) which have been adopted by Department of Administrative Reforms & Public Grievances (DARPG) and made a part of Central Secretariat Manual of Office Procedure. The Guidelines deal with entire life cycle of a Government website and also guide on the types of web information which a Government website should provide. It is the responsibility of the respective Ministries/Departments to ensure availability of the up-to-date citizen centric information on the website, as prescribed in the GIGW guidelines,   for the consumption of the citizens. Guidelines for Indian Government Websites (GIGW) also mandate that all Ministries/Departments must nominate a Web Information Manager (WIM) at the level of Joint Secretary or above. It is the responsibility of WIM to ensure that the content provided on the website is up-to-date.

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